

Annexure-3

Name of the Corporate Debtor: **Innova Plastic Technologies Pvt Ltd** Date of Commencement : **27.07.2022**
13.01.2023

List of Creditors as on :

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditors	Summary of Claims Received		Summary of Claims Admitted			Amount of contingent claim	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		No of claims	Amount claimed (in Rs.)	No. of claim	Amount of claim admitted (in Rs.)	% of voting share in CoC				
1	Secured financial creditors belonging to any class of creditors	2	99766482	1	31653089	100%	NA	NA	68113393	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	NA	NA	NA	NA
3	Secured financial creditors (other than financial creditors belonging to	0	0	0	0	0	NA	NA	NA	NA

	any class of creditors)									
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	NA	NA	NA	NA
5	Operational creditors (Workmen)	0	0	0	0	0	NA	NA	NA	NA
6	Operational creditors (Employees)	0	0	0	0	0	NA	NA	NA	NA
7	Operational creditors (Government Dues)	2	641490	1	107551	0	NA	NA	533939	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	NA	NA	NA	NA

9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	NA	NA	NA	NA
TOTAL		4	100407972	2	31760640	NA	68647332	NA	NA	NA

Sd-
CMA Sandeep Kr Bhatt
Resolution Professional
IBBI/IPA-002/IP-N01064-C01/2017-18/10298